

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

NOTIFICATION
Jammu, the 12th February, 2021

S.O 50.- In exercise of the powers conferred by clause (s) of section 2 of the Code of Criminal Procedure, 1973, the Government hereby declares the office of Anti Narcotics Task Force (ANTF), Jammu and Anti Narcotics Task Force (ANTF), Srinagar to be the Police Stations having jurisdiction within their respective divisions for the purposes of investigation of offences under the Narcotic Drugs and Psychotropic Substances Act, 1985 (NDPS) and any other laws, pertaining to investigation of offences relating to and emerging from Narcotic and Psychotropic Drug related activities.

The Deputy Superintendents(s) of Police, posted in these offices shall be the Station House Officer (SHO) of their respective Police Stations.

By order of the Government of Jammu and Kashmir.

Sd/-
(Shaleen Kabra)IAS
Principal Secretary to the Government
Dated:12.02.2021.

No: Home/PB-III/Cre/24/2020

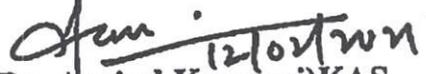
Copy to the:-

1. Financial Commissioner, Finance Department.
2. Financial Commissioner, Revenue, J&K.
3. Director General of Police, J&K Jammu.
4. Principal Secretary to Government, Revenue Department.
5. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
6. Commissioner/Secretary to Government, General Administration Department.
7. Divisional Commissioner, Jammu.
8. Divisional Commissioner, Kashmir.
9. Inspector General of Police, Jammu.
10. Inspector General of Police, Crime, J&K.
11. Inspector General of Police, Kashmir.
12. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c).
13. Director Information, J&K.
14. Director, Archives, Archaeology and Museums, J&K, Jammu.

15. General Manager, Government Press, Jammu/Srinagar for publication in the Gazette Notification.
16. Private Secretary to all the Advisors to the Hon'ble Lieutenant Governor.
17. Private Secretary to Chief Secretary, J&K.
18. Private Secretary to Principal Secretary to Government, Home Department.
19. Incharge Website, Home Department.
20. Government Order file/Stock file.

Copy also to:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


(Dr. Arvind Karwani)KAS
Additional Secretary to the Government